

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 231/16	TP 243/17	Hearing	100-104	03Capital Global Advisory Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. SATI. P. JOHN
SPT Legal

Adverse to petition.

2. K. S. BYREDDY

Counsel for petitioner is present. He has filed revised synopsis and also filed copy of the order of the Hon'ble High Court. He also undertakes to file shareholders agreement in the Registry.

Heard him.

Orders reserved.

MEMBER (T)

MEMBER (J)